HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE: W.P.(SR).No.45140 of 2026

PROCEEDING SHEET

Sl. No	DATE	ORDER	Office Note
01.	21.10.2026	**AGD, J** Heard the learned counsel for the Petitioner in part. On the request of the learned counsel for Respondent Nos.9 to 12, list on 23.10.2026. **AGD, J** GRL/VSR	